

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:3386
ANSWERED ON:15.05.2006
PIRACY IN INDIAN MUSIC INDUSTRY
Jindal Shri Naveen

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government has assessed the loss suffered by the Indian Music Industry annually due to piracy;
- (b) if so, the loss suffered by the Industry during each of the last three years;
- (c) the loss of revenue annually to the Government on this account; and
- (d) the steps taken to stop this menace?

Answer

THE MINISTER OF INFORMATION & BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P.R.DASMUNSI)

(a) to (c) According to information received from the Indian Music Industry (IMI) the size of the music industry has fallen from Rs.1000 crores in 1999 to Rs.500 crores in 2004 due to piracy.

(d) The Copyright Act, 1957, which falls under the purview of the Ministry of Human Resource Development contains, inter alia, legal provisions regarding copyright in cinematograph films and music. The responsibility for dealing with offences under the Copyright Act rests with the police authorities of the State Governments and Union Territory Administrations. Copyright Enforcement cells have been set up in most States/UT Administrations headed by a senior police officer to deal with such offences. The Act is amended from time to time to keep it in consonance with International Copyright Law. This Ministry has also made suggestions for restricting incidence of piracy in the film and music sector while considering the on going amendments to the Copyright Act. This Ministry has also received a proposal to enact an Optical Disc Law to counter piracy in the entertainment sector. The Federation of Indian Chambers of Commerce and Industry (FICCI) has been entrusted with the task of determining the need for a separate legislation for manufacture of optical discs. Apart from this, Ministry of I&B has also taken measures like organizing training programmes for police personnel on copyright issues in the film sector, National Film Development Corporation Ltd. has been commissioned to produce an anti piracy campaign. A film against piracy has been made by Public Service Broadcast Trust on behalf of this Ministry and has been telecast on Doordarshan. Audio CDs were exempted from excise duty to do away the price advantage available to pirated CDs etc.